

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 09-01-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 96 of 2017 (SZ)	S.Muthusamy Salem Taluk Vs The District Collector, Salem District, Salem and 9 others	M/s. R.Jayaprakash, Counsel for Applicant M/s. E.Manoharan for R1,R3,R5 M/s.H.Yasmeen Ali for R2 & R4	13-02-2019
2	Application No.180 of 2017 (SZ)	S.K. Vijaykumar Bangalore Rural District and 2 others Vs Union of India Through its Secretary, Ministry of Environment, Forests and Climate Change, New Delhi and 5 others	M/s. Ritwick Dutta, Counsel for Applicant M/s. Saraswathy for R1 M/s.M.R.Gokul Krishnan for R3 M/s. B. Dhanraj for R5 M/s. Su. Srinivasan for R6	13-02-2019
3	Application No.195 of 2017 (SZ)	Jayaram Gouda Kangeri Hobli, Bangalore Vs The Union of India Rep by its Secretary to the Government, Ministry of Environment and Forests & Climate Change New Delhi and 2 others	M/s. A.Yogeshwaran Counsel for Applicant M/s. M.Sumathi for R1 M/s. Thirunavukarasu for R2 M/s. T.V.Sekar for R3	13-02-2019
4	M.A.No.259 of 2015 (SZ) IN Appeal No.44 of 2015 (SZ)	Jayaram Gouda, Bangalore. Vs The Chairman Karnataka State Pollution Control Board,	M/s D. Aravindhhan Counsel for Appellant M/s. R. Thirunavukarasu for R1 M/s. Devraj Ashok for R2	13-02-2019

	Appeal No.44 of 2015(SZ)	and 2 Others Jayaram Gouda, Bangalore. Vs The union of India New Delhi and others	M/s. T.V. Sekar for R3 M/s D. Aravindhan Counsel for Appellant M/s.C. Sangamithrai for R1 M/s. R. Thirunavukarasu for R2 M/s. Devraj Ashok for R3 & R5 M/s. T.V. Sekar for R4 M/s. Ajesh Kumar.S for R4	
5	Appeal No.86 of 2017 (SZ)	Janajagrithi Samithi, Rep., by its Secretary, Udupi District, Karnataka Vs The Union of India, Through the Secretary, Ministry of Environment, Forests & Climate Change, New Delhi and 4 others	M/s. Yogeshwaran Counsel for Appellant M/s. Syed Nurullah Sheriff for R1 M/s. Devraj Ashok for R2,R4 M/s. M.R.Gokul Krishnan for R3 Mr. Rajeshwar for R5	13-02-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
6	Application No. 283 of 2017 (SZ)	A. Prem, Thiruvallur District Vs The Union of India, Rep., by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Ganesh Babu Counsel for Applicant M/s. G.M.Syed Nurullah Sheriff for R1,R3 M/s. H.Yasmeen Ali for R4	13-02-2019

For further details, please log on to our website www.greentribunal.gov.in

Registrar